

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | r |
|----------------------------------|---------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB) SR No. 4574 /9//HDB/2017 |
| NAME OF THE COMPANY | SWE Infrastructure Limited |
| NAME OF THE PETITIONER(S) | Krishna Concrete Products |
| NAME OF THE RESPONDENT(S) | SWE Infrastructure Limited |
| UNDER SECTION | Sec 9 0f IBC |

Counsel for Petitioner(s):

| Ries | ame of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard, Mrs. D. Siri Preeti, learned counsel for the petitioner. Learned counsel for the petitioner submitted that office objections have not been complied with and requested one week time to comply the same.

Post the Case on 19.12.2017.

Member (Technical)

Member (Judicial)